

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5869

ANSWERED ON:30.04.2010

REGIONAL OFFICES OF DCG(I)

Gowda Shri D.B. Chandre;Jeyadural Shri S. R.;Vijayan Shri A.K.S.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Drug Controller General (India) regulates the quality of drugs in the country;
- (b) whether there is a shortage of trained and skilled personnel in various offices of DCG(I);
- (c) if so, the details thereof indicating the total sanctioned and actual staff strength of these offices of DCG(I) in various States;
- (d) the steps taken to fill up the vacant posts;
- (e) whether the Government proposes to strengthen and upgrade regional offices of DCG(I) to effectively check spurious and substandard drugs in the country; and
- (f) if so, the details thereof, State/UT wise?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a): The Central Drugs Standard Control Organisation (CDSCO) with the Drugs Controller General (India) {DCG (I)} as its head, and the various State Drug Control Administrations regulate the quality of drugs in the country as per the responsibilities prescribed in Drugs And Cosmetics Act & Rules.

(b): Yes.

(c) & (d): The CDSCO does not have State/UT-wise offices. A part from its head quarter at New Delhi, the CDSCO has various Zonal, Sub-zonal and port offices. A Statement containing the staff strength in respect of these offices is laid on the Table of the House. Requisitions for filling up various vacant posts have already been placed with the UPSC.

(e) & (f): The Government has already sanctioned up-gradation of two sub-zonal offices as zonal offices at Ahmedabad and Hyderabad as well as creation of two new sub-zonal offices at Bangalore and Chandigarh.